

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-316
IB-87/ND/2020

IN THE MATTER OF:

Swift Mail Communication

Vs

Iriisnit Communication Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjeev

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to show the document with regard to the e-mail address of the Corporate Debtor on which he sent the demand notice. List the case on **25.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)